NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/722/(IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. N.IC. BYANNOR PCS har O/c 2. R. VEDHYANHAR Counsel For Respondet C/O R. ASHOKKWKUR

ORDER

Representative for Applicant present. Counsel for Corporate Debtor present. The representative for the Applicant has given a proposal for settlement to the Counsel for the Corporate Debtor. Counsel for Corporate Debtor is directed to seek fresh instructions from his client in relation to the said proposal. Put up for further hearing on 13.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk